

DIVISION BENCH
COURT - I

O-236

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/113(KB)2022
IA(COMPANIES.ACT)/17(KB)2024,
IA(COMPANIES.ACT)/114(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH APRIL 2024

IN THE MATTER OF	BISHNU KEDIA VS GDB CONSTRUCTION & DEVELOPERS PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mrs. Manju Bhuteria, Adv. : For Petitioner
Mr. Saubhik Chowdhury, Adv.
Ms. Meenakshi Manot, Adv.
Mr. Tanishq Pathak, Adv.

Mr. Jishnu Chowdhury, Adv. : For R-2
Mr. Ishaan Shah, Adv.
Mr. Ram Maroo, Adv.
Mr. Tanay Agarwal, Adv.

Mr. Shaunak Mitra, Adv. : For R-3
Mr. Dripto Majumdar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. At joint request, post this matter for reporting settlement on **16/5/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**